1	2	3
19.	Diesel Locomotive Modernisation Works	Out of 03 cases, major penalty charge-sheet has been issued to 01 officer on the recommendation of CBI and in the remaining 02 cases, imposition of major penalty has been recommended by the DA.
20.	Integral Coach Factory	All the 09 cases are under various stages of disciplinary proceedings.
21.	Rail Coach Factory	Out of the 06 cases, 02 officers have been issued major penalty charge-sheets and in the remaining 04 cases, 01 officer has been taken up under minor penalty DAR action and the remaining 03 officers have been issued recorded warning.
22.	Rail Wheel Factory	NIL
23.	Central Organisation for Railway Electrification	Out of the 03 cases, major penalty charge-sheet has been issued in 01 case, and 01 case has been sent to the DA recommending major penalty proceeding against 02 officers and the remaining 01 case is under disciplinary proceedings.
24.	Metro Rail	NIL
25.	Research Development and Standards Organisation	All the 10 cases are under various stages of disciplinary proceedings.

## Safety of rail tracks in coal belt areas

# 262. SHRI VIJAY JAWAHARLAL DARDA: SHRIMATI SYEDA ANWARA TAIMUR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether due to raging of underground fire for the last 100 years in the coal belt areas of Dhanbad, Jharia, Asansol, Raniganj, etc. leading to instability of the ground, Railways have taken adequate safeguards for the rail tracks for running of train services in these areas;
- (b) whether regular monitoring is being done so that sudden eventuality of unforeseen caving of land and thereby accidents could be eliminated; and
- (c) whether the technology being adopted for the monitoring is in accordance with advancement in such techniques being developed globally?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Regular monitoring is done by the colliery authorities (under Ministry of Coal). Railways have liaison with colliery authorities for regular monitoring of spread of underground fire and taking measures for safeguarding railway tracks, as required.

(c) Monitoring is done by the colliery authorities. Railways have adequate liaison with them for the safety of railway tracks. As such monitoring technology is not used by the Railways directly for the purpose.

#### Tatkal scheme

263. SHRI KAMAL AKHTAR: SHRI NAND KISHORE YADAV:

Will the Minister of RAILWAYS be pleased to state:

- (a) the reasons for issuing waitlisted tickets under tatkal scheme;
- (b) whether such a situation adversely affects the normal waitlisted ticketholders;
- (c) the percentage of berths reserved for tatkal scheme in trains, class-wise;
- (d) the measures taken to ensure that more than 10 per cent of total tickets in a train would not be kept under tatkal scheme; and
- (e) the reasons for not discontinuing the tatkal waitlisted tickets when there is no question of a revenue loss as tatkal tickets are non refundable?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (e) The matter is under examination.

#### Quality of food in trains and at stations

264. SHRI N.R. GOVINDARAJAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the quality of food served in trains and railway stations has been deteriorating day by day;
- (b) if so, the details thereof and the number of complaints received in this regard during the last three years, zone-wise;
- (c) the action taken by Government on such complaints and the measures being taken to check the quality of food served in trains/stations;
- (d) whether any surprise checks are being conducted by a monitoring authority to check the quality of food items; and
  - (e) the steps taken to improve the quality of food served in trains/stations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (e) In view of the complaints received regarding quality of food served in trains and Railway Stations, the Catering Policy is under review.

### Passenger amenities at stations in Orissa

265. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state:

- (a) the total number of upgraded railway stations of Orissa;
- (b) whether it is a fact that required passenger amenities and other facilities have not been given in all these stations; and